<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 222 OF 2015

Dated: 30th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Generation Co. Ltd. Vs				Appellant(s)
Chhattisgarh Electricity Regula	atory C	Commission	••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G.Ramachar Ms. Ranjitha Rama Mr. Shubham Arya		ran
Counsel for the Respondent(s)	:	Ms. Swapna Sesha	dri for	R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.09.2017.</u>

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson